

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
STARRED QUESTION NO. 315
TO BE ANSWERED ON 21.08.2025**

**HANDING OVER OF TWO ESIC HOSPITALS TO WEST BENGAL STATE
GOVERNMENT**

315. SHRI RITABRATA BANERJEE:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that the Employees' State Insurance Corporation (ESIC) has decided to handover the two newly constructed ESIC hospitals at Siliguri and Haldia to the State Government of West Bengal;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)**

(a) to (c): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 315 FOR 21.08.2025 BY SHRI RITABRATA BANERJEE REGARDING HANDING OVER OF TWO ESIC HOSPITALS TO WEST BENGAL STATE GOVERNMENT.

(a) to (c): Employees' State Insurance Corporation (ESIC) has constructed two new 100 bedded hospitals i.e. one each at Haldia and Siliguri in West Bengal. State Government of West Bengal had given their consent to run these hospitals with their doctors and staff in September 2023. However, ESIC has now requested State Government of West Bengal to allow them to run ESIC Hospital, Siliguri directly as they do not have any hospital in Sikkim, Northeast Bihar, West Assam and the location of hospital is strategic where beneficiaries of these states can also be served without inter-state authorization.
